

**VARIOUS COMMITTEES OF THE COURT (As per Order No.692/CJS dated 26<sup>th</sup> May 2016)**

<b>1. Standing Committee (as per Notice dated 13<sup>th</sup> June, 2016)</b> (i) Hon'ble the Chief Justice Chairman (ii) Hon'ble Mr. Justice P.K. Mohanty Member (iii) Hon'ble Mr. Justice D.N. Patel Member (iv) Hon'ble Mr. Justice D.N. Upadhyay Member (v) Hon'ble Mr. Justice Aparesh Kumar Singh Member		<b>16. Committee to monitor and effective control and for timely disposal of cases of POTA and out-lawed Maoist/Extremists related cases pending in Subordinate Courts*</b> (i) Hon'ble Mr. Justice D.N. Patel Chairman (ii) Hon'ble Mr. Justice D.N. Upadhyay Member	
<b>2. Appointment/Promotion/Selection/ACP &amp; Absorption Committee</b> (i) Hon'ble Mr. Justice H.C. Mishra Chairman (ii) Hon'ble Mr. Justice D.N. Upadhyay Member (iii) Hon'ble Mr. Justice Aparesh Kumar Singh Member (iv) Hon'ble Mr. Justice S. Chandrashekhar Member		<b>17. Screening Committee</b> (i) Hon'ble Mr. Justice D.N. Patel Chairman (ii) Hon'ble Mr. Justice D.N. Upadhyay Member (iii) Hon'ble Mr. Justice S. Chandrashekhar Member	
<b>3. Steering Committee of the e-committee of Supreme Court of India</b> (i) Hon'ble Mr. Justice D.N. Patel Chairman (ii) Hon'ble Mr. Justice Aparesh Kumar Singh Member (iii) Hon'ble Mr. Justice Amitav Kumar Gupta Member (iv) Hon'ble Mr. Justice Rongon Mukhopadhyay Member		<b>18. State Level Mediation Monitoring Committee*</b> (i) Hon'ble Mr. Justice D.N. Patel Chairman (ii) Hon'ble Mr. Justice S. Chandrashekhar Member (iii) Hon'ble Mr. Justice P. Patnaik Member	
<b>4. Committee of Library/to Prepare a Complete Scheme for establishing the Indian Law Reports Jharkhand Series Section in the High Court</b> (i) Hon'ble Mr. Justice H.C. Mishra Chairman (ii) Hon'ble Mr. Justice D.N. Upadhyay Member (iii) Hon'ble Mr. Justice Aparesh Kumar Singh Member (iv) Hon'ble Mr. Justice S. Chandrashekhar Member		<b>19. State Level Committee for Monitoring Infrastructure of Subordinate Judiciary</b> (i) Hon'ble Mr. Justice H.C. Mishra Portfolio Judge (ii) Hon'ble Mr. Justice Aparesh Kumar Singh Member (iii) Hon'ble Mr. Justice Amitav Kumar Gupta Member (iv) Hon'ble Mr. Justice Rongon Mukhopadhyay Member (v) Hon'ble Mr. Justice R.N. Verma Member (vi) Law Secretary Member (vii) Registrar General Member (viii) Secretary, Building Consn. Deptt. Member	
<b>5. Car Committee</b> (i) Hon'ble Mr. Justice D.N. Upadhyay Chairman (ii) Hon'ble Mr. Justice Aparesh Kumar Singh Member (iii) Hon'ble Mr. Justice S. Chandrashekhar Member		<b>20. Committee for suggesting remedial measures for the betterment of the conditions of the Juvenile Homes and the inmates to monitor hearing and disposal of cases on priority basis related to Women, Juvenile and Prevention of Corruption Act in pursuance of letter of Hon'ble Chief Justice of India dated 26<sup>th</sup> July, 2013</b> (i) Hon'ble Mr. Justice D.N. Patel Chairman (ii) Hon'ble Mr. Justice S. Chandrashekhar Member (iii) Hon'ble Mr. Justice P. Patnaik Member	
<b>6. Standing Appeal Committee</b> (i) Hon'ble Mr. Justice H.C. Mishra Chairman (ii) Hon'ble Mr. Justice D.N. Upadhyay Member (iii) Hon'ble Mr. Justice Aparesh Kumar Singh Member		<b>21. A.C.R. Committee</b> (i) Hon'ble Mr. Justice H.C. Mishra Chairman (ii) Hon'ble Mr. Justice D.N. Upadhyay Member (iii) Hon'ble Mr. Justice S. Chandrashekhar Member (iv) Hon'ble Mr. Justice Amitav Kumar Gupta Member	
<b>7. Finance Committee/ Committee to Ensure Safety Measures</b> (i) Hon'ble Mr. Justice H.C. Mishra Chairman (ii) Hon'ble Mr. Justice D.N. Upadhyay Member (iii) Hon'ble Mr. Justice Aparesh Kumar Singh Member (iv) Hon'ble Mr. Justice Amitav Kumar Gupta Member		<b>22. Committee to advise the NCMS Committee of Supreme Court of India*</b> (i) Hon'ble Mr. Justice D.N. Patel Chairman (ii) Hon'ble Mr. Justice Aparesh Kumar Singh Member (iii) Hon'ble Mr. Justice S. Chandrashekhar Member (iv) Hon'ble Mr. Justice Amitav Kumar Gupta Member (v) Principal Secretary, Department of Finance, State of Jharkhand Member (vi) Principal Secretary, Department of Personnel, Administrative Reforms & Raj Bhaṣa, State of Jharkhand Member (vii) Principal Secretary, Department of Building Construction, State of Jharkhand Member (viii) Registrar General Member (ix) Law Secretary, State of Jharkhand Member (x) Director, Judicial Academy Member (xi) Central Project Coordinator Member (xii) Shri Navneet Kumar, Pr. Judl Commissioner, Ranchi from the cadre of Pr. Distl Judge Member	
<b>8. Rules Committee in terms of Section 123 of CPC</b> (i) Hon'ble Mr. Justice H.C. Mishra President (ii) Hon'ble Mr. Justice D.N. Upadhyay Member (iii) Hon'ble Mr. Justice P. Patnaik Member (iv) Judicial Commissioner, Ranchi Member (v) Mr. Manjul Prasad, Senior Advocate Member (vi) Mr. Amar Kumar Sinha, Advocate Member (vii) Mr. Deepak Kumar, Secretary General, Advocate's Association Secretary		<b>23. State Court Management System Committee</b> (i) Hon'ble Mr. Justice H.C. Mishra Chairman (ii) Hon'ble Mr. Justice Aparesh Kumar Singh Member (iii) Hon'ble Mr. Justice S. Chandrashekhar Member (iv) Hon'ble Mr. Justice Ratnaker Bhengra Member	
<b>9. High Court Rules Committee</b> (i) Hon'ble Mr. Justice H.C. Mishra Chairman (ii) Hon'ble Mr. Justice Aparesh Kumar Singh Member (iii) Hon'ble Mr. Justice A.B. Singh Member		<b>24. Committee for taking relevant decision regarding the policy matter in connection with Computerization/Digitization</b> (i) Hon'ble Mr. Justice D.N. Patel Chairman (ii) Hon'ble Mr. Justice Aparesh Kumar Singh Member (iii) Hon'ble Mr. Justice P. Patnaik Member	
<b>10. Building &amp; Quarters Allotment Committee</b> (i) Hon'ble Mr. Justice H.C. Mishra Chairman (ii) Hon'ble Mr. Justice S. Chandrashekhar Member (iii) Hon'ble Mr. Justice Rongon Mukhopadhyay Member (iv) Hon'ble Mr. Justice R.N. Verma Member		<b>25. Arrears Committee to make recommendations for expeditious disposal of cases pending in the High Court of Jharkhand</b> (i) Hon'ble Mr. Justice H.C. Mishra Chairman (ii) Hon'ble Mr. Justice Aparesh Kumar Singh Member (iii) Hon'ble Mr. Justice S. Chandrashekhar Member	
<b>11. New High Court Building Committee*</b> (i) Hon'ble Mr. Justice D.N. Patel Chairman (ii) Hon'ble Mr. Justice H.C. Mishra Member (iii) Hon'ble Mr. Justice Aparesh Kumar Singh Member (iv) Hon'ble Mr. Justice S. Chandrashekhar Member (v) Hon'ble Mr. Justice P. Patnaik Member (vi) Hon'ble Mr. Justice Rongon Mukhopadhyay Member		<b>26. Sports Committee</b> (i) Hon'ble Mr. Justice Aparesh Kumar Singh Chairman (ii) Hon'ble Mr. Justice S. Chandrashekhar Member (iii) Hon'ble Mr. Justice Rongon Mukhopadhyay Member	
<b>12. Committee for High Court Guest House</b> (i) Hon'ble Mr. Justice S. Chandrashekhar Chairman (ii) Hon'ble Mr. Justice Ratnaker Bhengra Member (iii) Hon'ble Mr. Justice Ananda Sen Member		<b>* In addition to the Standing Committee where Hon'ble the Chief Justice is Chairman, the Meetings of the Committees No. 11, 15, 16, 18 &amp; 22 may be presided over by Hon'ble the Chief Justice.</b>	
<b>13. Committee for publishing News Letter of the High Court</b> (i) Hon'ble Mr. Justice H.C. Mishra Chairman (ii) Hon'ble Mr. Justice D.N. Upadhyay Member (iii) Hon'ble Mr. Justice Aparesh Kumar Singh Member (iv) Hon'ble Mr. Justice S. Chandrashekhar Member			
<b>14. Committee for scrutiny of correspondences and letters to find out whether the matter be treated as PIL</b> (i) Hon'ble Mr. Justice H.C. Mishra Chairman (ii) Hon'ble Mr. Justice D.N. Upadhyay Member (iii) Hon'ble Mr. Justice S. Chandrashekhar Member			
<b>15. Committee for preparing Vision Statement, Five Year Court Development Plan, Memorandum for 14<sup>th</sup> Finance Commission with State Government, Monitoring, Analysing Case Management, Statistics and all other issues related to the Administration of Justice for High Court and District &amp; Subordinate Courts and also to implement the resolutions passed in CJ &amp; CM Conferences held in New Delhi</b> (i) Hon'ble Mr. Justice H.C. Mishra Chairman (ii) Hon'ble Mr. Justice Aparesh Kumar Singh Member (iii) Hon'ble Mr. Justice Amitav Kumar Gupta Member (iv) Hon'ble Mr. Justice R.N. Verma Member			

**ZONAL STRUCTURE  
[with effect from 17.05.2016]**

Judges hips	Hon'ble Admn. Judges Hon'ble Mr. Justice	Judgeships	District Judge of the Judgeship S/Shri	Zones	Hon'ble Admn. Judges Hon'ble Mr. Justice	Judgeships	District Judge of the Judgeship S/Shri
I	Pradip Kumar Mohanty	E. Singhbhum (Jsr.) Dhanbad	B.B. Mangal Murti Ambuj Nath	VII	Amitav Kumar Gupta	Sahibganj Godda	Anil Kumar Singh No.1 Uma Shankar Pd. Singh
II	D.N. Patel	Ranchi Dumka	Navneet Kumar Brajendra Nath Pandey	VIII	Pramath Patnaik	Khunti Giridih	Bipin Bihari Deepak Kumar
III	Harish Chandra Mishra	Hazaribagh Deoghar	Vishnu Kant Sahay Sajan Kumar Dubey	IX	Rongon Mukhopadhyay	Gumla Chatra	Abni Ranjan Kr. Sinha Jai Prakash Nn. Pandey
IV	Dhruv Narayan Upadhyay	Bokaro Singhbhum West (Chalissa)	Sanjay Prasad	X	Ravi Nath Verma	Lohardaga Palamau (Daltonganj)	Pravas Kumar Singh Vijay Kumar No.1
V	Aparesk Kumar Singh	Seraikella-Khersawan Latehar	Pradeep Kumar Srivastava Manoj Srivastava	XI	Ratnaker Bhengra	Ramgarh	Kishore Kumar Srivastava
VI	Shree Chandrashekhar	Pakur Garhwa	Om Prakash Pandey No.1 Rajesh Kumar Vaish	XII	Ananda Sen	Koderma	Ranjeet Kr. Choudhary
		Simdega	Kaushal Kishore Jha No. 1	XIII	Anant Bijay Singh	Jamtara	Manoranjan Kavi